

SUPREME COURT OF INDIA  
RECORD OF PROCEEDINGS

CIVIL APPEAL NO. 6168 OF 2001

Bhudev Sharma

... APPELLANT

VERSUS

District Judge, Bulandshahr & Anr.

... RESPONDENT  
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Date : 31/10/2007 This Appeal was called on for judgment today.

For Appellant (s)

Ms. Abha Jain, Adv.

For Respondent (s)

Mr. Ashok K. Srivastava, Adv.

Hon'ble Mr. Justice Markandey Katju pronounced the judgment of the Bench comprising Hon'ble Mr. Justice A.K. Mathur and His Lordship.

The appeal is allowed, impugned judgment of the Division Bench is set aside and it is directed that the appellant be appointed on a Class-III Post in Bulandshahr Judgeship forthwith in terms of the signed judgment.

(Ajay Kr. Jain)  
Court Master

(Neeru Bala Vij)  
Court Master

(Signed reportable judgment is placed on the file)